

Indigenous manufacture of Colour T.V. Parts

942. SHRI V. SREENIVASA PRASAD:
SHRI M.V. CHANDRA SHEKARA MURTHY

Will the PRIME MINISTER be pleased to state:

(a) whether Government have asked the colour television manufacturers in the country to out import content of electronic equipments, if so, the details thereof;

(b) whether the colour television manufacturers in the country are presently using imported parts of more than forty per cent;

(c) if so, whether Government propose to direct colour television manufacturers to manufacture colour television parts indigenously; and

(d) if so, the details thereof?

MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON): (a), (c) and (d). After announcing policy for setting up of CTV industry in the country in 1983, steps were initiated to promote indigenous manufacture of CTV components. The import content has been progressively coming down.

(b) No, Sir.

Allocation of Funds to Uttar Pradesh

943. SHRI JAGDISH SINGH KUSHWAHA: Will the PRIME MINISTER be pleased to state:

(a) the total amount allocated under plan expenditure to Uttar Pradesh Government in the current Five Year Plan;

(b) whether the above amount has been allocated on the basis of population; and

(c) if not, the reasons therefor?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) Plan outlay of Rs. 10447.00 crores was approved for Uttar Pradesh during the Seventh Plan.

(b) No, Sir.

(c) The size of the Plan outlay of a State is determined on the basis of available financial resources, which include (a) State's own resources and (b) Central assistance. Central Assistance is allocated to the States on the basis of the modified Gadgil Formula, as approved by the National Development Council in August, 1980. For the purpose of allocation of Central Assistance, the States are divided into two categories viz. Special Category States and Non-Special Category States. The Central assistance for Special Category States is pre-empted from the total divisible pool and the remaining amount is allocated among the Non-Special Category States like, U.P. on the basis of various principles embodied in the modified Gadgil Formula as will be seen from below:

Item	Weightage
1. Population	60%
2. Per capita tax effort	10%
3. For States having per capita income below national average	20%
4. Special problems	10%
	100%